

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI, PRINCIPAL BENCH**

**Company Appeal (AT) (Ins.) No. 308 of 2021**

**In the matter of:**

**Mr. Virender Dawar**

**....Appellant**

**Vs.**

**A.O. Smith India Water Products Pvt. Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Varun Sharma and Mr. Anshul Syal, Advocate.**

**For Respondents: Mr. Gautam Khazanchi, for R-1.**

**ORDER**  
**(Virtual Mode)**

**12.04.2021:** Heard the Learned Counsel for the Appellant.

Learned Counsel Mr. Anshul Sayal appears on Appellant and Learned Counsel Mr. Gautam Khazanchi appears on behalf of the sole Respondents.

Learned Counsel for the Respondent submitted that they have received the soft copy of the Memo of Appeal and also of the I.A. Application. He is directed to file the 'Reply Affidavit' and also of the I.A. Application within ten-days.

List the matter on **10<sup>th</sup> May, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*ha/nn*